Name of the Company	Lotus Poly-Packs (India) Private Limited (Under CIRP)		
CIN	U25209TG2009PTC063992		
NCLT Order Reference	CP(IB)No.301/9/HDB/2020 dated 10th October 2022		

Statement showing the Claims of Creditors (Other than Financial and Operational Creditors) as at date of CIRP (10th October 2022) collatted as at 2nd November 2022

Sl.No.		Receipt by E-Mail/by Hand		Amount (Rs.)		
	Name of the Party	Date	Time	Claimed	Admitted	Remarks
Credito	rs(Other than Financial & Operational Creditors)					
1	Deputy Director, Legal Branch, Regional Office,					Damages of Rs.1,121/- Not
	ESI Corporation, Hyderabad	27 October 2022	18.59	10,42,460	10,41,339	Considered
		Total		10,42,460	10,41,339	

Sd/-

Date: 2nd November 2022

Dendukuri Zitendra Rao

Interim Resolution Professional

Place: Hyderabad

IBBI Rgn.No.IBBI/IPA-003/00219/2019-2020/13014 Mobile: 9347719544; E-mail: dzr.irp@gmail.com